

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.01.2025

**ORDER NO. 2 of 2025**

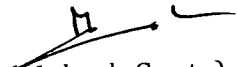
Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for **CESTAT, New Delhi** on **03.01.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 03.01.2025  at 10:30 a.m. and on subsequent dates, if adjourned.	Hon'ble Mr. Justice Dilip Gupta, President, and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Part heard matter:  E/51490-51497/2022, E/51501-51507/2022 & E/51554/2022  Hindustan Zinc Ltd vs. Commissioner of Central Excise & CGST-Udaipur

Note:


1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar